

BENCH-II

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

C.P.No.136/2015
I.A-33/2017

CORAM: Hon'ble Member (J) Ms. Manorama Kumari

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 1st August, 2017, 10.30 A.M

Name of the Company	Tara Jain Versus- Misrilal Mines Pvt.Ltd & Ors		
Under Section	397/398		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. AKHILESH KU. SHRIVASTAVA, ADV.
2. AKASH SHARMA, Pr.CS.

Petitioner

Akash Sharma
1.8.17

~~1. Mr. JOY SAHA, CNR. ADVOCATE~~

1. Mr. JISHNU SAHA, CNR. ADVOCATE
2. Mr. SABYASACHI CHOWDHURY, ADVOCATE
3. Mr. DEEPAATH ROY CHOWDHURY, ADVOCATE
4. Mr. RAJARSHI DUTTA, ADVOCATE
5. Mr. SHYANTEE DATTA, ADVOCATE
6. Ms. SAMAITA DAS CHOWDHURY, ADVOCATE

Respondent.

Datta
1/8/17

01 08 2017 – C.P.No.136/2015 – Tara Jain Vs. Misrilall Dharamchand Pvt. Ltd.
& Ors.

ORDER

Ld. Lawyers on behalf of the petitioner(s) as also respondent(s) are present.

They have filed their written submission along with case laws.

Order reserved.

Sd/-
MANORAMA KUMARI
MEMBER(J)